NATIONAL COMPANY LAW TRIBUNAL CHENNAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAL BENCH, CHENNAL NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/204/2016

NAME OF THE PETITIONER(S)

: Alagurajan

NAME OF THE RESPONDENT(S)

: Cheran Hotels Private Limited and 8 Others

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

Por For Mandal & glunciation

for Respondent No.

1,23,8 and Q. (1,2,3,8,9). XP

2. Cibi Vishnu T. v.P. Sai Vihan Course Lu T.V.P. Saivil. Petitioner

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ORDER

Counsel for petitioner present. Counsel for R1, R2, R3, R8 & R9 and counsel for R7 are present. Counsel for petitioner prayed time. Time extended at request. Put up on 22.12.2016 at 10.30 A.M.

(Ch. Md. Sharief Tariq Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)